

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT THE HONOURABLE MR. JUSTICE ASHOK MENON

FRIDAY, THE 08TH DAY OF MAY 2020 / 18TH VAISAKHA, 1942

CRL.APPEAL.NO.240 OF 2020

(AGAINST THE JUDGMENT CONVICTION AND SENTENCE IN
S.C.NO.207/2015 OF THE COURT OF I ST ADDL.SESIONS JUDGE
(SPECIAL JUDGE), PALAKKAD, DATED 26.02.2019)

APPELLANT/ACCUSED:

YASAR @ BABU, AGED 46 YEARS,
S/O.ABDUL SATHAR, ALAMPADI HOUSE,
KOZHINJAMPARA, CHITTUR, PALAKKAD.

BY ADV.V.A.JOHNSON (VARIKKAPPILLIL)

RESPONDENT/COMPLAINANT:

STATE OF KERALA, REPRESENTED BY PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULUM682031.

BY PUBLIC PROSECUTOR SRI.C.S.HRITHWICK

THIS CRIMINAL APPEAL HAVING COME UP FOR ADMISSION ON
08.05.2020, THE COURT ON THE SAME DAY ORDERED THE FOLLOWING:

ASHOK MENON, J.

Crl.A.240 of 2020

Dated this the 8th day of May, 2020

ORDER

Post the appeal for hearing at the earliest.

**ASHOK MENON
JUDGE**

rmm